NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 173/621A/NCLT/AHM/2016 (New) CA No. 76/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 166(1) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. MAHESH COUPTA

PCJ

Drugesho Boulmbhalt Malroch

ORDER

Learned PCS Mr. M C Gupta present for Original Applicant. None present for ROC.

Heard arguments of Learned PCS for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.